

variety of seeds used within a year; and

(g) the amount of excise duty recovered from these mills in the year 1956-57 and 1957-58?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): (a) Approximately 4,000 power operated oil mills.

(b) (i) No. of mills having 1 baby expeller 2,057.

(ii) No. of mills having 1 expeller. 982.

(iii) No. of mills having 1 expeller. 924.

(c) Castor, Groundnut, Coconut, Rape and Mustard, Sesamum, Linseed and Mowha.

(d) (1) Anderson type (Lahore make).

(2) Arun B type.

(3) Anderson Red Lion.

(4) Carver.

(5) Chandler.

(e) and (f). It is difficult to answer these questions, as production depends upon the seed treated and also the type of expeller. It also varies with the method of extraction such as cooking the seed prior to extraction etc.

(g) 1956-57. Rs. 5,44,66,000.

1957-58. Rs. 7,95,95,000.

(upto January, 1958).

Oil Mills

1762. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of oil mills in India having one and more expellers with a break up of each type; and

(b) the amount of excise duty recovered from the oil mills in the years 1956-57 and 1957-58?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): (a) Approximately 4,000 oil mills (power operated). The break-up is as follows:

(i) No. of mills having 1 baby expeller. 2,057

(ii) No. of mills having 1 expeller. 982

(iii) No. of mills having 2 expellers. 924

(b) 1956-57 Rs. 5,44,66,000
1957-58 (Upto Jan., 58) Rs. 7,95,95,000

Payment under Minimum Wages Act

1763. Shri Sadhu Ram: Will the Minister of Labour and Employment be pleased to state:

(a) the total number of Government contractors paying the wages to the workers in the undertakings in the Central sphere under the Minimum Wages Act, 1948;

(b) how many inspections of such work-centres have been carried out by each Labour Officer during 1957-58;

(c) how many cases of non-payment of holidays have been filed in the courts under this Act during 1957-58;

(d) whether all the cases have been decided by the courts; and

(e) if not, the number of cases pending with them?

The Deputy Minister of Labour (Shri Abid Ali): (a) The information is not available.

(b) On an average 21.

(c) 51.

(d) No.

(e) 45.

Employment Exchanges

1764. Shri Sadhu Ram: Will the Minister of Labour and Employment be pleased to state:

(a) the total number of Harijans registered in the Employment Exchanges throughout the country during 1956-57 and 1957-58 so far respectively;